CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

CP No.060/00054/2016 IN OA No.060/00783/2014

Date of decision: 28.04.2016

CORAM: HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J) HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)

- Narinder Kumar (MES No.372830), presently working as Valveman (Skilled) in the O/o GE, Ludhiana.
- 2. Rajiv Kumar (MES No.372049), working as Valveman (Skilled) in the O/o Garrison Engineer (West), Ferozepur Cantt.
- 3. Gurbax Singh (MES No.372050), working as Valveman (Skilled) in the O/o Garrison Engineer (West), Ferozepur Cantt.
- 4. Narinderjit Singh (MES No.373845), working as Valveman (Skilled) in the O/orGarrison_Engineer (West), Faridkot Cantt.

...APPLICANTS

BY ADVOCATE Shall

VERSUS

1. Sh. G. Mohan Kumar, Secretary, Ministry of Defence, North Block, New-Delhi.

- 2. Lt. Gen: Sanjiv Talwar, AVSM, Engineer-in-Chief, Army Headquarters, Kashmir House New Delhi.
- 3. Col. H.S. Pikhwal, Commander Works Engineer, Hos, Ferozepur Cantt. Ferozepur-900346, C/o 56 APO:

RESPONDENTS

ORDER (ORÁL

HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J):-

After arguing for the sometime, counsel for the applicants seeks permission to withdraw the instant Contempt Petition, with liberty to file application for execution of order of the Tribunal. Ordered accordingly.

(JUSTICE L.N. MITTAL) MEMBER (J)

(RAJWANT SANDHU) MEMBER (A)

Place: Chandigarh. Dated: 28.04.2016.

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